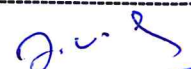
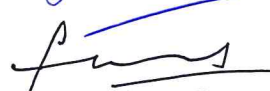




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP09/16	IA 14/16, IA 16/16, IA 26/17 IA 27/17 & IA 34/17 & IA 50/17, IA 162/17 in TP 83/16	For hearing	397/ 398	M. Nandana Reddy Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	C A GURAO	R 68 R ₇	
2)	R. Swamy, Reddy 9884415686	R - 2	
3)	Y. PRASAD Advocate 944 0977195	R-1, R-3, R-4	
4)	Shreyas. A 9036118414 for VGB Associates	Petitioner ORDER	

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 50/17 is listed today for passing order. Counsel for Petition in the main petition has filed additional written arguments in the registry. Therefore, again matter is listed for orders in I.A 50/17. List it on 11/01/2018.


Member (T)


Member(J)